

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 227/252/ND/2017

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE COMPANY: Jai Mohan Transport Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Mr. Anurag Nirbhaya, CA

Ms. Lakshmi Gurung, Ld. Counsel, Income Tax Department

Mr. Manish Raj, Company Prosecutor for ROC, Delhi

ORDER

Report of the ROC and Income Tax is already on record.

To come up for orders.

-S-d-11

(Deepa Krishan)
Member (T)

-S-d-11

(Ina Malhotra)
Member (J)